

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, KAMRUP, AMINGAON**


No. DJKA/ 1527 /2020

Dated Amingaon, the 24<sup>th</sup> March, 2020

**ORDER**

In compliance with the Notification No.18 dated 24.03.2020 of Hon'ble Gauhati High Court, for matters of extreme urgency involving liberty only, the following staff are hereby nominated as Nodal Officer(s):-

1. Tafiqur Rahman : For Civil & Sessions Division.  
Chief Administrative Officer  
Office of the District & Sessions Judge,  
Kamrup, Amingaon. Contact No. **8761971799**
2. Kumud Borah : For Criminal Division.  
Lower Division Assistant  
Office of the Chief Judicial Magistrate,  
Kamrup, Amingaon. Contact No. **7896619898**
3. Uddab Das : For Criminal Division.  
Upper Division Assistant  
Office of the SDJM, Rangia. Contact No. **7638038103**
4. Tafiqur Rahman : For Civil & Sessions Division.  
Upper Division Assistant  
Office of the Munsiff, Rangia. Contact No. **9864293010**


  
District & Sessions Judge  
Kamrup, Amingaon

Memo No. DJKA/ 1528-32 /2020

Date : 24/03/2020.

Copy to :-

1. The Systems Officer, Kamrup, Amingaon to upload the order in the District Court Website.
2. Person Concerned.
3. Office file.

  
District & Sessions Judge  
Kamrup, Amingaon